

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA NO. 13/2016
IN
CP NO. 128(ND)/2015
RT No.12/Chd/ND/2016**

M/s JST Transformateurs SAS

...Petitioner


Versus.

M/s JST Stesalit Transformers Pvt. Ltd. & Ors.

...Respondents

Present:- Mr. Rohan Mittal, Advocate for petitioner.
Mr. Saurabh Dalal, Advocate for respondents No. 2 & 3.

There is a written request for adjournment. Learned counsel for the respondents submits that condition of respondent No. 3 is critical and seeks adjournment to argue the case. List the matter for 21.04.2017 and thereafter it shall be taken up on day to day basis.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

March 16, 2017

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